

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2898
ANSWERED ON:10.02.2014
ONLINE TRANSFER OF PROVIDENT FUND
J Helen Davidson

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any proposal for the online transfer of Provident Fund by Employees' Provident Fund Office;
- (b) if so, the details thereof;
- (c) the time by which such facility is likely to be operational; and
- (d) the number of employees likely to be benefited by the said facility, State-wise?

Answer

MINISTER OF STATE: FOR LABOUR AND EMPLOYMENT
(SIHRI KODIKUNNIL SURESH)

(a) & (b): Yes, Madam. A revised transfer claim settlement process has been started through an Online Transfer Claim Portal to smoothen the process of transfer of PF accounts. The revised process has following features:-

- (i) The claim can be submitted by the member in the online mode in addition to physical mode.
- (ii) The claim can be submitted through previous or present employer,
- (iii) There would be no paper movement between any two offices.
- (c): This facility has already been made operational with effect from 02.10.2013.
- (d): This facility would benefit all such EPF members who wish to transfer their PF accounts on their change of job from one establishment to other..